

lack of awareness of the dangers of not following the rules; and

(d) if so, what action Government propose to take to educate the people on the vital need of observing the due precautions ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHSIN) : (a) and (b). Yes, Sir.

(c) and (d). Reports indicate that by and large the general public co-operated in the conduct of the blackout exercise. There were isolated cases of violation of instructions issued and action is proposed to be taken against the defaulters. Delay in switching off lights in a few areas has been mainly traced to the inaudibility of sirens. Suitable steps are being taken to ensure better results in future.

Opening of Tea Auction Centre at Siliguri

*1585. SHRI B. K. DASCHOWDHURY: Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether considerable quantity of tea produced in West Bengal, in North Bengal region, is being sent out to other States without being auctioned at the Calcutta Tea Centre, yielding loss of revenue and other cess;

(b) whether the tea planters of West Bengal have expressed their opinion to have a Tea Auction Centre at Siliguri; and

(c) if so, the reaction of Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Some reduction in the quantity of tea sold through Calcutta auctions has been noticed in the year 1970. But this does not result in loss of cess or revenue except the West Bengal entry tax.

(b) Government are not aware of this.

(c) Does not arise.

Prime Minister's Award on Chandigarh

*1586. SHRI PRABODH CHANDRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the steps Government have taken to implement the Prime Minister's Award on Chandigarh; and

(b) whether Government have received any complaints that the development work in areas to be given to Haryana under the Award, is at standstill ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) According to the decision announce on the 29th January, 1970, Chandigarh is to remain a Union Territory for a period not exceeding 5 years. No action to alter the present status of that area has been initiated.

(b) Yes, Sir. The State Government has been asked to look into these complaints.

Killing of Bangla Desh Refugees by Pak-Forces near Indian border in Agartala.

*1587. SHRI K. MALLANNA : Will the the Minister of HOME AFFAIRS be pleased to state :

(a) whether over 200 refugees, including men, women and children were killed by the Pak. Forces when they opened fire on them while they were crossing on country boats near the Indian border point at Madhabpur in Agartala; and

(b) if so, what steps are being taken to avoid recurrence of such incidents ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) There is no information of any such incident having taken place near the Indian border at Madhabpur near Agartala. It is, however, understood from some refugees that, as a result of shelling by Pakistan Army on 10.h July, 1971, from within Bangal Desh towards Barai, which is also in Bangla Desh, and is about 4 kilometres from the Indo-Pak border, about 25 people of Bangla Desh

were killed near Sonai River, while attempting to come to India.

(b) The incident took place well inside Bangla Desh and as such the question of Government of India taking steps to prevent the recurrence of such incidents does not arise.

**जम्मू और काश्मीर में कार्य कर रहे
अल-फतह संगठन के विरुद्ध कार्यवाही**

*1588. श्री हुकम चन्द कछवाय : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जम्मू और काश्मीर सरकार ने काश्मीर में सक्रिय अल-फतह संगठन के विरुद्ध कार्यवाही करने के लिए केन्द्र सरकार से कानूनी सलाह मांगी है; और

(ख) क्या केन्द्र सरकार ने राज्य सरकार को इस बीच कानूनी सलाह दे दी है ?

गृह मंत्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त) : (क) जी नहीं, श्रीमान् ।

(ख) प्रश्न नहीं उठता ।

**Demand for C. B. I. Enquiry into Charges^s
against Anand Marg**

*1589. SHRI SAROJ MUKHERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Bihar Government have asked the Centre to enquire about the charges against Anand Marg through a Central Bureau of Investigation ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). At the request of the Government of Bihar, the Central Bureau of Investigation is investigating five cases involving Anand Margis in regard to the incidents that took place in Ranchi.

**Reopening of Closed Textile Mills in
West Bengal**

*1590. SHRI TRIDIB CHAUDHURI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have received any proposal from the West Bengal Government with regard to the reopening of the 22 closed Cotton Textile Mills in West Bengal of their taking over by the National Textile Corporation or by any agency of Government ; and

(b) if so, the decision taken by Government thereon ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) and (b). Excluding mills considered fit to be scrapped, 16 cotton textile mills were lying closed in West Bengal as at the end of June, 1971. From time to time references have been received from the State Government for appointment of Investigation Committee for the closed mills and also for take over of management by the Government. The present position of the 16 closed mills is as follows :—

- (i) cases of 2 mills are pending in the Calcutta High Court for their liquidation etc.,
- (ii) one mill has been ordered to be wound up,
- (iii) Investigation Committees have been appointed under the Industries (Development & Regulation) Act, to enquire into the affairs of three mills and the reports are awaited,